## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 152/16	TP 184/17	For clarificat-	391/ 394	Gita Krishna Investments Pvt. Ltd.

SL.	NAME (IN CAPITAL)	-	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1) Prima Halti

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The matter is listed today for clarification. Again the matter is listed for orders on 31.08.2017.

MEMBER (J)

MEMBER (T)